

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP (CAA) No. 897/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company		JSS Software & Parks Pvt. Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Anun Kumar Mishra Advocate Petitioner

2. Shashi Agrawal CA

3. Mr. K. S. Pradhan Joint Director. of The RD (ER) MCA

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04/09/18
04/09/18**ORDER**

Ld. Counsel for petitioner and Ld. Joint Director from the Office of Regional Director representing Central Government is present.

The affidavit of service has been produced. Official Liquidator has filed report and Ld. Joint Director of Central Government has filed affidavit.

Heard both sides. Reserved for orders.

Sd

(Jinan K.R.)
Member (J)